

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 24th May, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 25/2016(CZ) (M.A.No.98/16) (M.A.No.342/16)	Lalit Kishore Gupta Vs. State of Rajasthan & 8 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
4.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.		
5.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.		
6.	Original Application No. 18/2016(CZ) (M.A.No.363/16)	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Deepak Verma, Adv. Mr. R.K.Shukla, Adv.	
7.	Original Application No. 19/2016(CZ)	Babulal Jajoo <i>(Industrial Water)</i> Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv.	
8.	Original Application No. 318/2014 (CZ) (M.A.No.630/15)	Babulal Jajoo <i>(Chambal River)</i> Vs. State of Rajasthan & 5Ors.	Dr. M.S. Kachhawa, Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 30/2016(THC)	Vishwas Saini Vs. State of Rajasthan & Ors.		

10.	Original Application No. 09/2015(CZ)	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Omshankar Shrivastava, Adv. Mr. Gyanendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma, Adv.	
11.	Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 148/2014 (CZ)	Nityanand Mishra (MSW, Rewa) Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7 Mr. Asif Warsi, Adv.	

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